

tings, improved seeds and seedlings, plant protection chemicals and fertilisers etc.

The expenditure on additional technical staff to be appointed for dealing with this scheme will be borne entirely by the Government of India, as part of the Centrally Sponsored Scheme for strengthening of staff for the package programme. To implement this programme four Agriculture Assistants and four Agricultural Demonstrators are proposed to be appointed.

The total cost on account of staff has been proposed by the State Government as Rs. 1,96,756 during Fourth Plan period. Besides the scheme envisages grant of loans at Rs. 400 per hectare to the cultivators, through institutional agencies.

IMPLEMENTATION OF LAND REFORMS IN STATES

*423. SHRI KRISHAN KANT :
SHRI A. G. KULKARNI :

Will the Minister of FOOD AND AGRICULTURE be pleased to state whether the State Governments have been asked to consider involvement of Panchayati Raj bodies and Community Development agencies in the implementation of land reforms in various States?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE) : The recommendations of the 'Study Team on Involvement of Panchayati Raj institutions and Community Development Agencies in the Implementation of Basic Land Reform Measures' have been commended to the State Governments for considerations and necessary action.

LOSS INCURRED BY MODERN BREAD FACTORY

*424. SHRI ABID ALI : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that the Modern Bread factory established in Delhi is still incurring loss;

(b) if so, the amount of loss incurred by the factory during the last accounting period as may be available; and

(c) the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE) : (a) No, Sir. The Delhi Unit of the Modern Bakeries (India) Ltd. is currently running at a profit.

(b) and (c) Delhi Unit of Modern Bakery went into production in June, 1968 and incurred a loss of Rs. 1,00,232 during the first 10 months of the year ending 31-3-69, because of lower production during the initial period, which is a normal feature in any new industry. The Unit has started making profit during 1969-70.

KHOIRABAD COLLIERY

*425. SHRI KALYAN ROY : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the Khoirabad Colliery, of the Jamgram Coal Co. (P) Ltd., near Asansol, has been permanently locked by the management;

(b) if so, how many workers have been rendered unemployed and whether their legal dues have been paid; and

(c) the steps taken by Government to reopen that mine?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) to (c) There has been no permanent lockout of the mine. The working of quarries No. 2 and 8 was suspended from the 23rd September, 1969, to the 27th October, 1969, rendering forty persons unemployed. On the intervention of Central Industrial Relations Machinery an agreement was brought about between the parties, under which the management agreed to re-start the said quarries, to take back all the forty workers and to pay 50 per cent of the normal wages for the period of their idleness. Out of the total dues of Rs. 65, a sum of Rs. 40 has been paid to each worker. The payment of the balance is being pursued by the local officers of the Central Industrial Relations Machinery.